

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-215
C.A No.1003 ~~258~~/C-III/ND/2020
in
IB-889(ND)/2019

IN THE MATTER OF:

M/s. Sonal Anand

Vs.

M/s. International Trerhing Pvt. Ltd.

...OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 11.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC/IRP : Mr. Mohel Nazim Khan, (IRP)

For the Respondent/CD :

For the Intervener :

ORDER

CA-1003/C-III/ND/2020 filed in IB-889/ND/2019 :

The Interim Resolution Professional is present and prayed for time to make final submissions.

List on 27.3.2020.

-S-d

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

-S-d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-215
C.A No. 766/C-III/ND/2020
in
IB-889(ND)/2019

IN THE MATTER OF:

M/s. Sonal Anand

Vs.

M/s. International Trenching Pvt. Ltd.

...OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 11.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC/IRP

For the Respondent/CD

For the Intervener

: Mr. Mohel Nazim Khan, (IRP), *Mr. Kanishk Khetan, Adv. for Applicant.*
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ORDER

CA-766/2020 filed in IB-889/2019:

The Counsel for the Applicant is present. The Resolution Professional is present. Pleadings are complete. The matter is posted for making final submissions.

List on 27.3.2020.


(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-215

C.A No.1368/C-III/ND/2020

in

IB-889(ND)/2019

IN THE MATTER OF:

M/s. Sonal Anand

Vs.

M/s. International Trenfing Pvt. Ltd.

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 11.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC/IRP : Mr. Mohel Nazim Khan, (IRP)

For the Respondent/CD :

For the Intervener : Mr. Kunal Tandon, Ms. Richa, Advocates for HDFC Bank Ltd

ORDER

CA-1368/C-III/ND/2020 filed in IB-889/ND/2019 :

The Intervener is present in person. The Counsel for the HDFC Bank is present. The matter stands adjourned.

List on 27.3.2020.

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-215

C.A No.1381/C-III/ND/2020

in

IB-889(ND)/2019

IN THE MATTER OF:

M/s. Sonal Anand

Vs.

M/s. International Trenching Pvt. Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 11.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC/IRP : Mr. Mohel Nazim Khan, (IRP)

For the Respondent/CD :

For the Intervener :Mr. Kunal Tandon, Ms. Richa, Advocates for HDFC Bank Ltd

ORDER

CA-1381/C-III/ND/2020 filed in IB-889/ND/2019 :

Counsel for the HDFC Bank is present. The respondent/IRP is present. It is submitted by the Counsel appearing for HDFC Bank that 90 days period be extended for the CIR Process of the Corporate Debtor viz; International Trenching Private Limited, for which, no reason is stated.

With respect to the prayer of the HDFC Bank, a reference is made to the Resolution that came to be passed on 13.1.2020 by the COC wherein under Agenda Item No.8, the Applicant/HDFC Bank has voted against the extension of the period of CIR Process with 80.69% of the Votes, which are majority votes. Therefore, the Counsel for the HDFC Bank is directed to file additional Affidavit giving reasons for the extension of CIR Process period for the Corporate Debtor which shall be filed within a week's time by circulating copy to the Resolution Professional.

List on 19.3.2020.

(SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Sumit